

Standing Committee on External Affairs:—

- (i) Twenty-fourth Report on action taken by the Government on the observations/recommendations contained in the Twenty-first Report on Demands for Grants of the Ministry of External Affairs for the year 2018-19; and
- (ii) Twenty-fifth Report on action taken by the Government on the Observations/Recommendations contained in the Twenty-second Report on the subject 'Sino-India Relations including Doklam, border situation and cooperation in international organizations'.

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY  
STANDING COMMITTEE ON FINANCE**

DR. NARENDRA JADHAV (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Finance:—

- (i) Seventy-first Report on 'Central assistance for Disaster Management and Relief'; and
- (ii) Seventy-second Report on 'Strengthening of the Credit Rating Framework in the country'.

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**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY  
STANDING COMMITTEE ON LABOUR**

DR. BANDA PRAKASH (Telangana): Sir, I lay on the Table, a copy (in English and Hindi) of the Fifty-seventh Report of the Department-related Parliamentary Standing Committee on Labour on "Guidelines, Monitoring, Rating and Regulatory System, Status of Investment in Bonds and such Instruments - (Example of Infrastructure Leasing and Financial Services (IL&FS) by PF funds, Pension Funds".

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**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I lay on the Table, a copy (in English and Hindi) of the Sixty-seventh Report on Social Justice and Empowerment (2018-19) on action taken by the Government on the observations/recommendations contained in the Fifty-fourth Report of the Committee on "Impact Analysis of the Micro-

Credit Finance Schemes of the National Scheduled Castes Finance and Development Corporation (NSFDC)" of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment).

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**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY  
STANDING COMMITTEE ON DEFENCE**

DR. ASHOK BAJPAI (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the Further action taken statements of the Government on the Recommendations contained in Chapter 1 of the following Reports of the Department-related Parliamentary Standing Committee on Defence:—

- (i) Twenty-seventh Report of the Committee (Sixteenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in the Twenty-second Report of the Committee (Sixteenth Lok Sabha) on 'Demands for Grants of the Ministry of Defence for the year 2016-17 on Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 23)';
- (ii) Thirty-fifth Report of the Committee (Sixteenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in the Twenty-ninth Report of the Committee (Sixteenth Lok Sabha) on 'Demands for Grants of the Ministry of Defence for the year 2017-18 pertaining to Revenue Budget of Army, Navy and Air Force (Demand No. 20)';
- (iii) Thirty-sixth Report of the Committee (Sixteenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in the Thirty-first Report of the Committee (Sixteenth Lok Sabha) on 'Demands for Grants of the Ministry of Defence for the year 2017-18 on Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 21)';
- (iv) Thirty-eighth Report of the Committee (Sixteenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in the Thirtieth Report of the Committee (Sixteenth Lok Sabha) on 'Demands for Grants for the year 2017-18 on Ordnance Factories, Defence Research and Development Organisation, Directorate General of Quality Assurance (DGQA) and National Cadet Corps (NCC) (Demand No. 20)'; and
- (v) Thirty-ninth Report of the Committee (Sixteenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in the